

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.04.2024 AT 01:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/10/241/AMR/2021		241	Dr. SKE Appa Rao & 3 others Vs SKE Susruta Institute of Medical Sciences Private Limited & 15 others
	IA(Companies Act)/7/2023 in IA(CompaniesAct) /4/2023	Rule 11 of NCLT Rules	Dr. SKE Apparao Vs. Dr. P. Krishnam Raju & Anr.
	IA(Companies act)5/2022	Rule 11	Dr. SKE Apparao & 3 others Vs. SKE Susruta Institute of Medical Sciences Private Limited & 15 others

**ORDER**

**Present:** Mr. Srujan Muriki, Proxy counsel for the Petitioner.

Mr. S. Sai Sarat Chandra, Ld. Counsel for R3, R5-R12 present.

Pleadings are completed. For hearing, list the matter on 24.06.2024.

List other IAs along with main CP, for hearing, on 24.06.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**